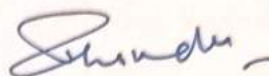


HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to grant Special Casual Leave on 10.05.2023 (Wednesday) to those employees of this Court, who are registered voters of 04-Jalandhar Parliamentary constituency upon production of their voter cards to the competent authority enabling them to cast their vote.



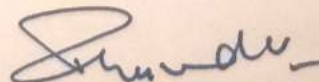
Assistant Registrar (General)
for Registrar General

ofc *

Endst. No. - 607 Spl.Genl./XVII.3, dated 09th May, 2023

Copy forwarded for information and necessary action to :-

1. The Principal Secretary to Hon'ble the Chief Justice-cum-Registrar.
2. The Special Secretaries/Secretaries/Court Secretaries/Readers to all the Hon'ble Judges and Lok Adalats;
3. The Secretary to the Registrar General;
4. The Private Secretary to the Registrar Vigilance;
5. The Director (Admn.), Chandigarh Judicial Academy, Chandigarh (through email).
6. Member Secretary, SSSC, Sector-17, Chandigarh.
7. The Private Secretary/Stenographer/Steno to the Registrars / O.S.D.'s / Coordinator, Chandigarh Arbitration Centre / Joint Registrars / Admn. Officers;
8. The Stenographer/Steno's to all the Deputy Registrars and Assistant Registrars;
9. All the Superintendents/Branch In-charges/Section In-charges of the Punjab and Haryana High Court, Chandigarh.
10. High Court Guest House, Chandigarh Judicial Academy, Chandigarh (through email).



Assistant Registrar (General)
for Registrar General

ofc *